

**Meetings of NMC**

944. SHRI D. RAJA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) how many meetings of the National Monitoring Committee (NMC) has been held since October 1, 2015 to discuss, among other issues, the evictions at Polavaram dam together with the date of such meetings;

(b) whether it is a fact that Andhra Pradesh Government has not submitted the full details asked for by NMC; and

(c) if so, the steps proposed to be taken to give an opportunity to representatives of tribals and farmers to meet NMC?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) After October 1, 2015, two meetings of National Monitoring Committee (NMC) have been held on 18th November, 2015 and 28th April, 2016.

(b) The Government of Andhra Pradesh had sent details sought by Department of Land Resources, Ministry of Rural Development on Polavaram Dam to Ministry of Water Resources, River Development and Ganga Rejuvenation which have been forwarded to them on 29th September, 2015.

(c) Department of Land Resources, Ministry of Rural Development has intimated that there is no such proposal under consideration at this stage.

**Water level in Marathwada and Bundelkhand**

945. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government is aware that water level in many areas of Marathwada and Bundelkhand have gone down up to the level of 500 feet thus extraction of water has become very difficult;

(b) whether Government is aware that due to shortage of water people are migrating from such areas to other nearby places thus increasing burden on the nearby cities and towns; and

(c) what action Government has taken to find out long term solution for the water shortage in these areas where crops are not being grown due to shortage of water?